

# HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.

## CORRIGENDUM

Imphal the 7<sup>th</sup> February, 2018

No. HCM/E-43/2016Estt/Pt.-I/Vol-VI: 626 In continuation of this High Court's earlier notification No. HCM/E-43/2016Estt/Pt.-I/Vol-VI dated 16<sup>th</sup> January, 2018, for procurement of DG Sets for sub-ordinate courts and MJA, the last date of bid submission and date for opening of technical bids is extended.

The last date for bid submission and date for opening of technical bids which was originally fixed for 9<sup>th</sup> February, 2018 has now been extended to 19<sup>th</sup> February, 2018.

Sd/-

(Yumkham Rother)

Central Project Coordinator